

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

51

C.P No. 41/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

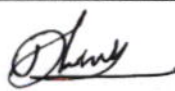

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria

V/s.

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhruv Agarwal	Adv Respondent	
2.	Ashish Agarkar	Adv Respondent	

ORDER

CP 41/213.241242/ NCLT/MB/MAH/2016

For maintainability point being raised by the Respondent Counsel and there being a reply to the affidavit filed by the Respondent side, list this matter on 7.11.2017, for deciding maintainability issue.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)